

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

EXECUTION APPLICATION NO.18/2023(WZ)

IN

APPEAL NO.32/2020 (WZ)

Tanaji Balasaheb Gambhire

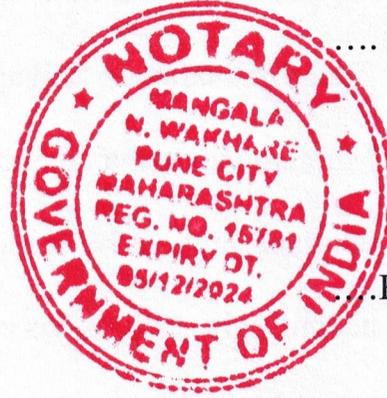
..... Applicant

Versus

Chief Secretary

Govt of Maharashtra & Ors

..... Respondents



ADDITIONAL AFFIDAVIT ON BEHALF OF MAHARASHTRA

POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 6.

I, Kartikeya Langote, aged about 53 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-I having office at 2nd Floor, Jog Centre, Wakdewadi , Pune-411 003, do hereby state on solemn affirmation as under:

- (1) I am filing this Additional Affidavit on behalf of the Maharashtra Pollution Control-Respondent No.6 in compliance of the order dated 13/3/2024 passed by this Hon'ble NGT.
- (2) I say and submit that pursuant to the Hon'ble NGT Order dated 23/4/2024 passed in Original Application No.198/2023 (WZ) filed by Narayan Shivaji Gund against MPCB & Ors, IIT Mumbai vide e-mail dated 29/4/2024 informed that they may not continue any of the studies on behalf of MPCB for NGT and accordingly, MPCB has cancelled the Work Orders vide e-mail dated 3/5/2024. Copies of the e-mail dated 29/4/2024 received from IIT Mumbai and MPCB's e-mail dated 3/5/2024 are enclosed herewith and marked as **Annexure-'I' & 'II' respectively** .
- (3) I say and submit that the Respondent No.6-MPCB vide letter dtd 13/5/2024 invited proposals from Expert Institutes/Agencies for preparation of Action Plan for restoration of Environment namely:
- i) CSIR-NEERI, Nehru Marg, Nagpur.
 - ii) Visvesvaraya National Institute of Technology, Ambazari, Nagpur.

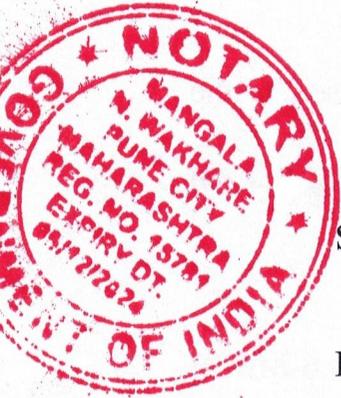
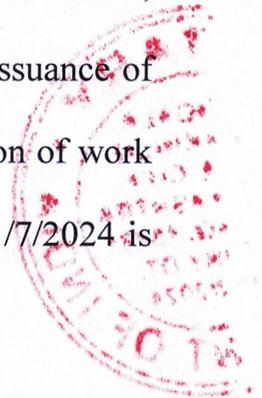
- iii) National Institute of Industrial Engineering (NITIE), Vihar Lake, Mumbai.
- iv) Veermata Jijabai Technological Institute (VJTI), Matunga, Mumbai.
- v) College of Engineering Pune (COEP), Shivajinagar, Pune
- vi) Vidya Bhavan's Sardar Patel College of Engineering, Andheri (W), Mumbai.
- vii) Dr. Babasaheb Ambedkar Technology University, Lonare, Raigad.
- viii) Institute of Chemical Technology, Matunga, Mumbai.

A sample copy of the letter dated 13/5/2024 addressed to the Expert agencies is enclosed herewith and marked as an

Annexure-III.

- 4) I say and submit that in response to the Respondent No.6-MPCB letter dated 13/5/2024, MPCB received proposals from agencies like Visvesvaraya National Institute of Technology, VJTI, Institute of Chemical Technology, however NEERI informed that due to pre-occupied in carrying out varied studies related to the Hon'ble Supreme Court and Hon'ble NGT matters, they are unable to undertake the aforesaid proposal.

(5) I say and submit that after due deliberation the Respondent No.6-MPCB vide letter dated 1/7/2024 awarded the work to Visvesvaraya National Institute of Technology , Nagpur for Preparation of Action Plan for restoration of Environment in respect of Goel Ganga Bibewadi Project at S.No 578/2, Bibewadi, Pune and requested to start the work on issuance of the work order and submit the Report after completion of work in timely manner. A copy of the work order dated 1/7/2024 is enclosed herewith and marked as an Annexure-IV.



Solemnly affirmed on this 10 JUL 2024, 2024 at Pune.

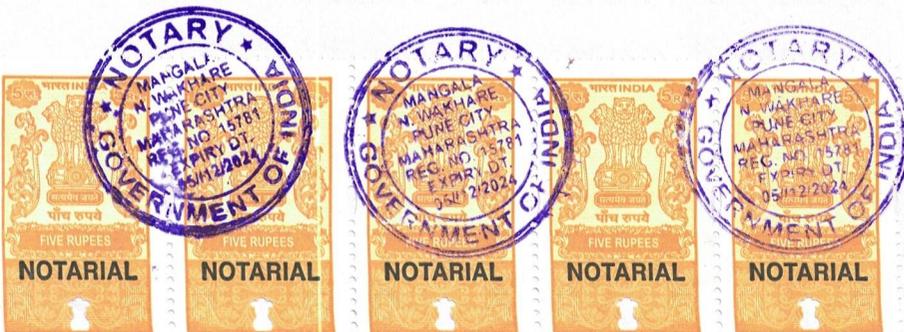
I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 6

Kartikeya Langote
10/7/24

ADVOCATE

(Kartikeya Langote)
Sub-Regional Officer,
Pune-I



BEFORE ME
Mangala N. Wakhare
MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA
10 JUL 2024

Re: For submission of Information in the matter of Hon'ble NGT (WZ) order dated 23/04/2024 in Original Application No.198 of 2023 (WZ) Narayan Shivaji Gund Vs MPCB & Ors.

Anil Dikshit <akd.iitb@gmail.com>

Fri 5/3/2024 4:36 PM

To: Dr. Avinash Dhakne <ms@mpcb.gov.in>

Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; Netra Chaphekar <lo@mpcb.gov.in>; RO Pune <ropune@mpcb.gov.in>; SRO Solapur <srosolapur@mpcb.gov.in>

Dear Dr Dhakne:

Looking into the irrational / targeted behaviour, unwarranted claims / blames and indecent / not-befitting remarks made by certain NGT officials about "IIT Bombay", IIT Bombay has, hereby, decided NOT to take up any MPCB sponsored studies/works, where output is intended for placement before NGT.

Thanks and best regards

Prof Anil Dikshit

On behalf of IIT Bombay



On Mon, 29 Apr 2024 at 7:55 PM, Anil Dikshit <akd.iitb@gmail.com> wrote:

If order is personally targeting me and MPCB is unable to protect me from humiliation, on behalf of IIT Bombay, I may NOT continue on any of your studies for NGT.

On Mon, 29 Apr 2024 at 7:12 PM, RO Pune <ropune@mpcb.gov.in> wrote:
Respected Sir,

With respect to Hon'ble NGT (WZ) order dated 23/04/2024 in the matter Original Application No.198 of 2023 (WZ) Narayan Shivaji Gund Vs MPCB & Ors. The Hon'ble NGT (WZ) directed the MPCB to submit report.

The information to be furnished is in respect to Proposal for Study of Environmental Damage letter dated 18/03/2024.

With respect to Para 11 & 12

"11. It appears from the list of team members of the Committee (details of which are given on page 446 of the paper-book in the proposal dated 18.03.2024 submitted by Dr. Anil K. Dikshit of IIT to the MPCB) that IIT appears to have engaged services of outsider agency instead of doing the work on their own through their own staff."

12. With respect to the details which are given in the Work Order dated 02.04.2024(, referred to above, under the head "Scope & Methodology of the study" (page 452 of the paper-book), two works which are given therein in bullet points appear to be relevant i.e. Assessment of Environmental Damage in terms of (a) Air Environment,

5/17/24, 12:22 PM

771

Re: For submission of Information in the matter of Hon'ble NGT (WZ) order dated 23/04/2024 in Original Application No.198 of 20...

Water Environment and (b) Solid Waste (Hazardous & Non-Hazardous), Soil Quality, Noise Environment, Ecological Environment, Impact on Health, Change in Hydrology, if any.

..... Therefore, looking to the reduced work, which may be directed to be done by them, a fresh estimate may be taken regarding this study to be conducted. We apprehend as to whether IIT would be having competence in the field to assess the environmental damage caused in the year 2021 because the samples have been taken in 2023 which would not serve any purpose. We would like to have a report from MPCB as to whether earlier, such exercise has been done by the IIT, if any to be placed on record so that we may take cognizance thereof and whether the amount quoted by the IIT would be appropriate to be spent for this kind of work.

You are kindly requested to provide information for onwards submission to Hon'ble NGT.

With Regards,

(Ravindra Andhale)
Regional Officer,
M. P. C Board Pune.



Cancellation of Work Orders issued on 02/04/2024

Dr. V. M. Motghare <jdair@mpcb.gov.in>

Fri 03-05-2024 18:07

To: Anil Dikshit <akd.iitb@gmail.com>

Cc: Dr. Avinash Dhakne <ms@mpcb.gov.in>; Dr. Vishwajeet Thakur <pso@mpcb.gov.in>; RO Pune <ropune@mpcb.gov.in>; RO Chhatrapati Sambhaji Nagar <rochhatrapatisambhajanagar@mpcb.gov.in>; Netra Chaphekar <lo@mpcb.gov.in>

Ref - 1. Work order issued vide BO/PSOGW Asset/B-0152, dated 02/04/2024 for Paithan area, Sambhajinagar

2. Work order issued vide MPCB/ROP/Proposal/240402-fts-0421, dated 02/04/2024 for Jakraya Sugar, Solapur

3. Work order issued vide MPCB/ROP/Proposal/240402-fts-0423, dated 02/04/2024 for Goyal Ganga, Bibvewadi Project

4. Work order issued vide MPCB/ROP/Proposal/240402-fts-0419, dated 02/04/2024 for Padmavati Associates- Pristine Prism and Pristine Royal and Pristine Prevalge

With reference to above subject and your mail dated 29/04/2024 and 03/05/2024 stating that, IIT Bombay decided not to take up any MPCB sponsored studies/works, where output is intended for placement before NGT, the work orders issued vide above 1 to 4 references for various works are hereby stand cancelled, please note.

Regards,

Dr. V. M. Motghare,
Joint Director (APC)

From: Anil Dikshit <akd.iitb@gmail.com>

Sent: 03 May 2024 04:35 PM

To: Dr. Avinash Dhakne <ms@mpcb.gov.in>

Cc: Dr. V. M. Motghare <jdair@mpcb.gov.in>; Netra Chaphekar <lo@mpcb.gov.in>; RO Pune <ropune@mpcb.gov.in>; SRO Solapur <srosolapur@mpcb.gov.in>

Subject: Re: For submission of Information in the matter of Hon'ble NGT (WZ) order dated 23/04/2024 in Original Application No.198 of 2023 (WZ) Narayan Shivaji Gund Vs MPCB & Ors.

Dear Dr Dhakne:

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Thanks and best regards

Prof Anil Dikshit
PI on behalf of IIT Bombay

On Mon, 29 Apr 2024 at 7:55 PM, Anil Dikshit <akd.iitb@gmail.com> wrote:
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Respected Sir,

239

With respect to Hon'ble NGT (WZ) order dated 23/04/2024 in the matter **Original Application No.198 of 2023 (WZ) Narayan Shivaji Gund Vs MPCB & Ors.** The Hon'ble NGT (WZ) directed the MPCB to submit report.

The information to be furnished is in respect to Proposal for Study of Environmental Damage letter dated 18/03/2024.

With respect to Para 11 & 12

"11. It appears from the list of team members of the Committee (details of which are given on page 446 of the paper-book in the proposal dated 18.03.2024 submitted by Dr. Anil K. Dikshit of IIT to the MPCB) that IIT appears to have engaged services of outsider agency instead of doing the work on their own through their own staff."

12. With respect to the details which are given in the Work Order dated 02.04.2024(, referred to above, under the head "Scope & Methodology of the study" (page 452 of the paper-book), two works which are given therein in bullet points appear to be relevant i.e. Assessment of Environmental Damage in terms of (a) Air Environment, Water Environment and (b) Solid Waste (Hazardous & Non-Hazardous), Soil Quality, Noise Environment, Ecological Environment, Impact on Health, Change in Hydrology, if any.

..... Therefore, looking to the reduced work, which may be directed to be done by them, a fresh estimate may be taken regarding this study to be conducted. We apprehend as to whether IIT would be having competence in the field to assess the environmental damage caused in the year 2021 because the samples have been taken in 2023 which would not serve any purpose. We would like to have a report from MPCB as to whether earlier, such exercise has been done by the IIT, if any to be placed on record so that we may take cognizance thereof and whether the amount quoted by the IIT would be appropriate to be spent for this kind of work.

You are kindly requested to provide information for onwards submission to Hon'ble NGT.

With Regards,

(Ravindra Andhale)
Regional Officer,
M. P. C Board Pune.

MAHARASHTRA POLLUTION CONTROL BOARD

Tel.: 24010437/24020781/24014701
 Fax : 24024068 / 24044531
 Website : www.mpcb.gov.in
 E-mail : jdair@mpcb.gov.in



Kalpataru Point, 2nd - 4th Floor,
 Opp. PVR Cinema,
 Near Sion Circle, Sion (E),
 Mumbai - 400 022.

BY RPAD
 No. BO/JD(APC)/TB-1/B-D178

Date: - 13/05/2024.

To,

Director
 Institute of Chemical Technology,
 Matuna, Mumbai - 400019

- Sub - 1) Proposal for assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajanagar.
- 2) Proposal for Study of Environmental Damage and Adequacy of Pollution Control Equipment for Jakraya Sugar Ltd., Gut No. 61/1/A, A/p- Watwate, Tal- Mohol, Dist- Solapur.
- 3) Proposal for Preparation of Action plan for restoration of Environment for Padmavati Associates - Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.
- 4) Proposal for preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

- Ref - 1) Order passed by Hon'ble NGT in OA No. 222/2023 (WZ on 23/04/2024)
 2) Order passed by Hon'ble NGT in OA No.34/2020 (WZ on 24/02/2022)
 3) Order passed by Hon'ble NGT in OA No. 198/2023 (WZ on 29/11/2023)
 4) Order passed by Hon'ble NGT in OA No. 32/2020 (WZ on 22/09/2023)

In accordance to above referred subject and order passed by Hon'ble NGT at 1 to 4 reference directing authorities to carryout remedial Action Plan. In view of above, you are hereby requested to submit your proposal with Objectives, Scope, Deliverables as mentioned below.

1. Project assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajanagar.

A. Objectives:

- Assessment of Groundwater Contamination and mitigation plan based on the detailed assessment of the ground water at Paithan MIDC area, Chhatrapati Sambhaji Nagar.

B. Scope of work:

- Detailed survey of the study area.
- Three-decade Land use, Land cover study.
- GIS mapping of the study area (focus shall be on all possible sources)
- Topographical study of the project area.
- Detailed assessment of the groundwater contamination. Assessment of soil, groundwater, surface water, crop, and animal Scat. Short term mitigation plan based on the finding of Phase-1.
- Report submission.

C. Project Duration:

- The time duration of the project shall be 60 working days if the required period shall be extended by mutual consent in writing.

D. Methodology:

- Study area identification and source identification.
- Land Use and Land cover study of last three decades to understand the change of land use practices in the last three decades. Topographical study of the defined area.
- Assessment of groundwater, surface water, crops, soil, and animal scat. Sample shall be collected from the study area to check level of contamination, if any, through physicochemical and metal analysis.
- Water sample collection and analysis. Water samples shall be collected from monitoring wells to check the level of contamination, if any, through physicochemical and metal analysis.

E. Deliverables:

- Detailed project report titled "Assessment of Groundwater Contamination and mitigation plan for the contaminated ground water at Paithan MIDC area" based on Phase-I studies.

F. Support from MPC Board:

- Representative from MPCB for guidance and technical co-ordination. MPCB shall take the review of the work progress on monthly basis.

2. Proposal for Study of Environmental Damage and Adequacy of Pollution Control Equipment for Jakraya Sugar Ltd., Gut No. 61/1/A, A/p- Watwate, Tal- Mohol, Dist- Solapur.

A. Objectives:

- Study of Environmental Damages and Adequacy of Pollution Control Equipment's based on following aims and objectives, Assessment of Environmental Damages.
- Pollution Load Assessment. Air Pollution Control Equipment Adequacy Study.
- Water Budget Calculation. Performance Evaluation of Existing Effluent Treatment Plant and Sewage Treatment Plant. Solid Waste Assessment.

- To verify compliance with standards and conditions prescribed by the regulatory bodies under the Water Act, the Air Act, and the Environmental (Protection) Act.
- To review organizational environmental management system.
- Action plan for restoration:- It will be developed based on the outcome of initial assessment about impact of the said activities on the air, water, soil, noise, ecology and waste environment.

B. Scope & Methodology of the study:

- Assessment of Environmental Damage in terms of Air Environment, Water Environment, Solid Waste (Hazardous & Non- Hazardous), Soil Quality, Noise Environment, Ecological Environment, Impact on Health, Change in Hydrology, if any.
- Pollution load assessment and APC equipment performance assessment will include, process study, process material balance, performance assessment of air pollution equipment, recommendations based on study, if any.
- Water budget calculations: water mapping, water quality analysis, water balance sheet, compliance status and recommendations.
- Performance evaluation of existing effluent treatment plant and sewage treatment plant: Design adequacy, study of existing unit process, operational adequacy and study of existing unit, maintenance adequacy, compliance status and recommendations.
- Solid Waste Assessment: Process study, Material Balance, Identification of Hazardous Waste and Non-Hazardous Waste from by products and wastes.
- Quantification of the Hazardous and Non-Hazardous Waste
- Compliance status and recommendations.
- Review of Environment Management Plan
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

3. Proposal for Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.

A. Objectives:

- Restoration of Environment by Preparing an Appropriate Environmental Action Plan.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

4. Proposal for preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

A. Objectives:

- Preparation of Action Plan for Restoration of Environment in connection with the Goyal Ganga Bibvewadi Project.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

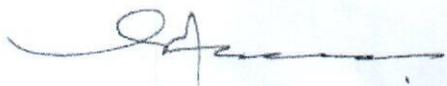
- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

You are requested to submit your proposal within next 7 days so that after examining, same may be placed for approval before the competent authorities.

Please treat this as most urgent.



(Dr. V.M. Motghare)
Joint Director (Air Pollution Control) 13/5/2014
13/5/2014

Copy for information: - Member Secretary, MPC Board, Mumbai.

MAHARASHTRA POLLUTION CONTROL BOARD

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Tel.: 24010437/24020781/24014701
 Fax : 24024068 / 24044531
 Website : www.mpcb.gov.in
 E-mail : jdair@mpcb.gov.in



Kalpataru Point, 2nd - 4th Floor,
 Opp. PVR Cinema,
 Near Sion Circle, Sion (E),
 Mumbai - 400 022.

No. BO/JD(APC)/TB/B- 0037

Date: - 01/07/2024

To,
 Director,

Visvesvaraya National Institute of Technology,
 S Ambazari Road, Ambazari, Nagpur – 440010

Sub – Work order for ---

- 1) Assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajnagar.
- 2) Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.
- 3) Preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

- Ref –**
- 1) Order passed by Hon'ble NGT in OA No. 222/2023 (WZ on 23/04/2024)
 - 2) Order passed by Hon'ble NGT in OA No. 198/2023 (WZ on 29/11/2023)
 - 3) Order passed by Hon'ble NGT in OA No. 32/2020 (WZ on 22/09/2023)
 - 4) This office letter dated 13/05/2024 regarding inviting proposals.
 - 5) Your proposal dated 30/05/2024.
 - 6) Meeting held on 24/06/2024.

Sir,

In accordance to the above referred subject and orders passed by Hon'ble NGT vide above ref. no. 1 to 3 Board has invited proposals for Assessment of Ground Water Contamination and mitigation plan and Preparation of Action Plan for restoration of Environment. Accordingly, MPC Board has received your proposal dated 30/05/2024 vide ref no.5 followed by presentation held on 24/06/2024. Further, MPC Board has decided to award works for Assessment of Ground Water Contamination and mitigation plan and Preparation of Action Plan for restoration of Environment to your organization with following Objectives, Scope of Work and Deliverables with payment terms and conditions: -

1. **Project assessment of Ground Water Contamination and mitigation plan based on detailed assessment of contaminated ground water at Painthan MIDC area, Chhatrapati Sambhajnagar.**

A. Objectives:

- Assessment of Groundwater Contamination and mitigation plan based on the detailed assessment of the ground water at Paithan MIDC area, Chhatrapati Sambhaji Nagar.


 01/07/24

B. Scope of work:

- Detailed survey of the study area.
- Study of contaminated from last Three-decade Land use and Land cover.
- GIS mapping of the study area (focus shall be on all possible sources)
- Topographical study of the project area.
- Detailed assessment of the groundwater contamination.
- Assessment of soil, groundwater, surface water, crop, and animal Scat. Short term mitigation plan based on the finding of Phase-1.
- Report submission.

C. Project Duration:

- The time duration of the project shall be 60 working days from receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Methodology:

- Study area identification and source identification.
- Land Use and Land cover study of last three decades to understand the change of land use practices in the last three decades. Topographical study of the defined area.
- Assessment of groundwater, surface water, crops, soil, and animal scat. Sample shall be collected from the study area to check level of contamination, if any, through physicochemical and metal analysis.
- Water sample collection and analysis. Water samples shall be collected from monitoring wells to check the level of contamination, if any, through physicochemical and metal analysis.

E. Deliverables:

- Detailed project report titled "Assessment of Groundwater Contamination and mitigation plan for the contaminated ground water at Paithan MIDC area" based on Phase-I studies.

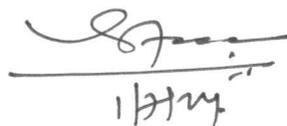
F. Support from MPC Board:

- Representative from MPCB for guidance and technical co-ordination. MPCB shall take the review of the work progress on monthly basis.

G. Payment Terms

Sr. No.	Expenditure Head	Amount
1	Professional Charges	9,00,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	5,00,000/-
	Total Cost	14,00,000/-
	Tax as applicable (GST 18%)	2,52,000/-
	Cost payable	16,52,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report



1/2/24

2. Proposal for Preparation of Action plan for restoration of Environment for Padmavati Associates – Pristine Prism and Pristine Royale and Pristine Privilege, Sr. No. 6/2,7 and Sr. No.6/5 CTS No. 2560(pt), Vill- Aundh, Dist-Pune.

A. Objectives:

- Restoration of Environment by Preparing an Appropriate Environmental Action Plan.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days from date of receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

F. Payment terms

Sr. No.	Expenditure Head	Amount
1	Professional Charges	7,20,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	4,80,000/-
	Total Cost	12,00,000/-
	Tax as applicable (GST 18%)	2,16,000/-
	Cost payable	14,16,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report


01/12/24

3. Proposal for preparation of Action Plan for restoration of Environment in connection with the Goel Ganga Bibvewadi Project, S. No. 578/2. Bibewadi, Pune.

A. Objectives:

- Preparation of Action Plan for Restoration of Environment in connection with the Goyal Ganga Bibvewadi Project.

B. Scope & Methodology of the study:

- Site visit and survey for assessment of environmental loss with respect all the possible environmental and ecological factors.
- Assessment of best possible activities for restoration of air, water, soil, noise, ecology and waste environment and health.
- Restoration plan for all the environmental and ecological factors.

C. Project Duration

- The timeline for this study shall be 60 working days from the date of receipt of the work order. Final report along with recommendations shall be submitted within 15 days from the date of completion of the whole project.

D. Deliverable:

- Detailed Project Report consists of Study of Environmental Damages and Adequacy of Pollution Control Equipment's and Suitable recommendations.

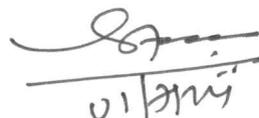
E. Inputs from MPC Board:

- Authority / Permission letter shall be provided for site survey and monitoring instruments.

F. Payment Terms:-

Sr. No.	Expenditure Head	Amount
1	Professional Charges	7,20,000/-
2	Cost for traveling for site visit boarding, lodging, transportation, sample analysis, consumable, report preparation, drafting etc	4,80,000/-
	Total Cost	12,00,000/-
	Tax as applicable (GST 18%)	2,16,000/-
	Cost payable	14,16,000/-

- 50% alongwith work order
- 30% on submission of Interim Report
- 20% on submission of Final Report



In view of above, you are hereby requested to start the work on issuance of this work order and submit report after completion of work in timely manner.

This is issued with the approval of the Competent Authority of the Board.



(Dr. V.M. Motghare) 06/11/24
Joint Director (Air Pollution Control)

Copy for necessary action:-

1. Chief Account Officer, MPC Board, Mumbai – you are directed to release payment in favor of M/s. VNT, Nagpur.
2. PSO/RO Aurangabad/RO Pune/ SRO Aurangabad/SRO Pune-I/II/ SSO Central Lab/SSO Aurangabad/Pune—They are directed to assist the VNIT, Nagpur team during the studies carried out in the field.